

increase expenditure towards R&D since 2014 include launching of initiatives, such as Make in India and Start-up India and supporting setting up of incubation centres for industries to up-scale their innovative ideas into products and services. Besides, the Government has been announcing a number of fiscal incentives for the private sector to increase R&D expenditure. These include: Weighted Tax deduction on expenditure incurred in approved in-house R&D facility by companies, Weighted Tax deduction for Sponsored Research Programmes in approved national laboratories, universities and IITs, Customs duty exemption on goods imported for R&D and Central excise duty waiver for 3 years-on specified goods designed and developed by a wholly owned Indian company, national laboratory, public funded research institutions, or university and patented in any two countries from amongst India, USA, Japan and in any one country of the European Union.

Bio-technology board in Uttar Pradesh

†3287. SHRI SURENDRA SINGH NAGAR: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government proposes to establish bio-technology boards in all the districts of Uttar Pradesh; and

(b) if so, the details thereof and its current status and the amount sanctioned/spent for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI Y. S. CHOWDARY): (a) No, Sir.

(b) Does not arise

National Civil Aircraft Development Programme

3288. SHRIMATI RENUKA CHOWDHURY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government proposes to set up a joint venture for implementation of National Civil Aircraft Development programme of Council of Scientific and Industrial Research (CSIR);

(b) if so, the details thereof along with the present status thereof; and

(c) the steps taken by Government for time bound implementation of the programme?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI Y. S. CHOWDARY): (a) and (b) Sir, a Feasibility Study has been carried out by CSIR- National Aerospace Laboratories (CSIR-I NAL), Bengaluru for National Civil Aircraft Development (NCAD) programme. The programme for development of a 90 seater aircraft will have two phases namely, design and development phase and manufacturing phase. The total estimated budgetary requirements of the NCAD programme is ₹ 7555 crore, out of which ₹ 4355 crore is for design and development phase and ₹ 3200 crore for series production phase. The private sector industry will be involved in both the phases. CSIR had also constituted a Joint Venture Committee whose terms of reference (TOR) was to: (i) identify industry partner (s) through a transparent exercise and work out the modalities for the JV formulation, (ii) suggest equity structure of the identified industry partner(s), and (iii) give / necessary inputs to CSIR for developing a cabinet note for obtaining in-principle approval for the implementation of the programme as recommended by the erstwhile Planning Commission. The JV Committee interacted with a number of Indian business houses to develop an EOI and a draft Cabinet note. The JV interim report has been completed. However, the nodal Ministry for undertaking the NCAD programme is yet to be identified. Because of this, a clear picture on the design and development parameters, production aspects etc. along with role of the designated departments/Ministries and industrial partners are yet to be worked out. Also, the mode of funding support is yet to be defined.

(c) CSIR-NAL under the Twelfth Five Year Plan (2012-17) is implementing a project on setting up a "Transport Aircraft Design Bureau (TADB)". The principal objective of the proposal is to develop a high technology aircraft design bureau required to meet the challenges of next generation aircraft and futuristic programmes of the country.

Kaushal Vikas Shivirs in Jharkhand and Gujarat

3289. SHRI PARIMAL NATHWANI: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of Kaushal Vikas Shivirs organised by PMKVY affiliated partners in the country particularly in Jharkhand and Gujarat, as on date;
- (b) the number of candidates enrolled under the scheme particularly in these two States who have been/are being given skill training, State-wise;
- (c) whether Government has asked different industry bodies like Confederation of Indian Industry and Federation of Indian Chambers of Commerce and Industry etc. to provide gainful employment to trained candidates; and